

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 307
IB-900/ND/2022
New IA-2701/2023

IN THE MATTER OF:
State Bank of India

... **Applicant/Petitioner**

Versus

Sh. Hardeep Singh

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Nidhi Saini and Adv. Aabhas Singh for
Applicant/INTEC Capital Limited
For the RP : Adv. Karan Gandhi for RP along with Mr. Vivek
Parti, RP in person

ORDER

IA-2701/2023: List the IA for physical hearing on 18.05.2023.

-sd-

(L. N. GUPTA)
MEMBER (T)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)